

**CAUSE LIST DATED 17.12.2020**

**IN THE COURT OF THE PRL. SENIOR CIVIL JUDGE AND CJM., TUMAKURU**

**Cause List Dated: 17.12.2020 as per SOP issued by the Hon'ble High Court of Karnataka, Bangalore.**

**Morning Session**

Sl.No.	Case No.	Stages	Plaintiff/ Petitioner Advocate	Defendant/ Respondent Advocate
1	LAC 153/2002	Steps		
2	OS 335/2007	Evidence		
3	Ex 12/2012	Steps	HMN	
4	OS 87/2015	Evidence	HPN	
5	MVC Ex 42/2015	Hearing		
6	OS 565/2015	Steps	BVSK	
7	Misc 21/2016	Cross of PW.1	PSN	
8	OS 453/2016	Plaintiff Evidence	AN	
9	Ex.48/2016	Hearing	BSY	
10	FDP 4/2017	Hearing	SAR	
11	OS 201/2017	Objection to IA	MM	
12	OS 171/2018	Objection to IA	HR	
13	OS 496/2018	Steps	VMG	
14	R.A. 75/2019	Steps	CAS	
15	OS 402/2019	ADR	APM	
16	FDP 29/2019	Notice	GNP	
17	ECA 22/2019	Summons	CSK	
18	CC 251/2018	Evidence	APP	MBC
19	CC 252/2018	Evidence	APP	MBC
20	CC 198/2008	Arguments	APP	STB

**Afternoon Session**

1	RA 155/2019	Steps	TRY	
2	MVC 30/2020	Notice	MNK	
3	MVC 608/2020	Notice	ASC	
4	OS 445/2020	Hearing	RT	
5	PCR 15/2014	Hearing	KSS	
6	PCR 3/2016	Hearing	HVR	
7	CC 243/2017	Hearing	APP	
8	CC 244/2017	Hearing	APP	
9	CC 245/2017	Hearing	APP	
10	CC 246/2017	Hearing	APP	
11	CC 247/2017	Hearing	APP	
12	CC 248/2017	Hearing	APP	
13	CC 249/2017	Hearing	APP	
14	CC 263/2017	Hearing	APP	
15	CC 264/2017	Hearing	APP	
16	CC 265/2017	Hearing	APP	
17	CC 36/2018	Issue NBW	APP	
18	CC 52/2018	Issue NBW	APP	
19	CC 86/2020	Issue NBW	APP	
20	PCR 19/2019	Summons	SNR	

  
(B. Dasaratha)

**Prl. Senior Civil Judge & CJM  
Tumakuru**

**Pr.Civil Judge Sr. Divn. and CJM**  
**Sri.B.Dasaratha**  
**PRL SENIOR CIVIL JUDGE AND CJM**  
**Cause List Date: 17-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	O.S. 445/2020 (FIRST HEARING)		Dasappa Vs Narasegowda	R.Thippeswamy
2	R.A. 155/2019 (STEPS) IA1/2019		Rajamma Vs Doddamma	TRY
3	M.V.C. 30/2020 (NOTICE)		C.G.Ramesh Vs Devaraju	Kumaraswamy M N
4	M.V.C. 608/2020 (NOTICE)		Keshava S. Vs Raghava S.	Chandrashekaraiiah A S
<b>11.00 AM to 02.00PM</b>				
5	L.A.C. 153/2002 (STEPS)		Basavaraju Vs SLAo	
6	EX 12/2012 (STEPS)		UCO Bank,Tumkur Vs K.S.Sreerangaiah	H.M.N
7	O.S. 87/2015 (EVIDENCE)		Susheelamma Vs Srinivas	H.P.Nataraj
8	MVC.EX 42/2015 (HEARING)		D.T.Balakrishna Vs Ashwathanarayana Babu	
9	O.S. 565/2015 (STEPS) IA1/2015		Annapurnamma Vs Anjanadevi	B.V Vasantha Kumar
10	EX 48/2016 (HEARING)		Lakshamma Vs Special Land Acquisition Officer,	B.S.Yogeesh
<b>( L.A.C./0000015/1999)</b>				
11	FDP 4/2017 (HEARING)		Gangamma Vs Thirupathaih Dead by LRs 1.a. Hanumakka	S.A.Ravindranath
<b>( O.S./0000073/2007)</b>				
12	O.S. 201/2017 (For Objections on IA) IA/2/2017 IA/3/2017 IA/1/2017		Shashikumar G Vs Basamma	M.MALLIKARJUNALAH
13	O.S. 171/2018 (For Objections on IA) IA/1/2018 IA/2/2018		Harshavardhana Singh Vs Ramakrishna Singh	H.R

**Pri.Civil Judge Sr. Divn. and CJM**  
**Sri.B.Dasaratha**  
**PRL SENIOR CIVIL JUDGE AND CJM**  
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Sr. No. Case

26

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 496/2018 (STEPS) IA/1/2018		Basavaraju Vs Narasimhamurthy	VMG
15	R.A. 75/2019 (STEPS) IA/1/2019		Lakshamma Vs Vijayamma Vijayakumari H.R	C.A.S
16	O.S. 402/2019 (A.D.R.) IA/1/2019		Manjamma Vs Raghavendra	A.P.M
17	FDP 29/2019 (NOTICE)		P.N.Guna Vs Jayamma	G.N.P
<b>( O.S./0000432/2014)</b>				
18	ECA 22/2019 (SUMMONS)		Narasimhamurthy.S.R Vs B.Anantha aliyas Anantha Padmanabha.B	C.S.K
<b>CROSS EXAMINATION OF PW</b>				
19	Misc 21/2016 (EVIDENCE) IA/1/2016		Manyath Vs G.Manjunath	P.S.N
<b>( O.S./0000017/2000)</b>				
<b>FURTHER EVIDENCE FOR DEFND</b>				
20	O.S. 335/2007 (EVIDENCE)		KEMPAMMA Vs SHIVAMMA	S.PRABHUDEVA G.S.NARAYANA
<b>PLNTF EVIDENCE</b>				
21	O.S. 453/2016 (EVIDENCE) IA/1/2016		Ajaykumar Vs Sudha	Anjana Nayak
<b>Cases listed below are adjourned due to Covid 19</b>				
22	EX 127/2018 (STEPS)	18-01-2021 (11.00 AM to 02.00PM)	Gangaraju Vs M.Theertharaju	V.R.V
<b>( ECA/0000084/2014)</b>				
23	EX 396/2018 (STEPS)	18-01-2021 (11.00 AM to 02.00PM)	Venugopal Vs S.L.Shanthakumar	Venkatesh G
24	EX 398/2018 (For Objections on IA)	18-01-2021 (11.00 AM to 02.00PM)	Kamamma and others Vs S.L.Shanthakumar	G.Venkatesha
25	EX 208/2019 (HEARING)	18-01-2021 (11.00 AM to 02.00PM)	Kempamma Vs Special Land Acquisition Officer	P.R.J
<b>( R.A./0000011/2019)</b>				

**Pr.Civil Judge Sr. Divn. and CJM**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	EX 346/2019 (STEPS)	18-01-2021 (11.00 AM to 02.00PM)	D.R.Ashwath Vs Assistant Commissioner and Spl Land Acquisition Officer	G.S.R.S
<b>( L.A.C./0000013/2003)</b>				
27	EX 32/2020 (NOTICE)	18-01-2021 (11.00 AM to 02.00PM)	Narasamma Vs The Special Land Acquisition Officer	D.M.L.
<b>( L.A.C./0000209/1997)</b>				
28	EX 96/2020 (SUMMONS)	18-01-2021	M/s Margadarshi Chits Pvt Ltd Vs Mr.R.Rajanna	K.N.N
29	LAC MIS 62/2020 (HEARING)	12-03-2021 (11.00 AM to 02.00PM)	Sharfunnissa Vs The Special Land Acquisition Officer KIADB	SLAO
30	LAC MIS 63/2020 (HEARING)	12-03-2021 (11.00 AM to 02.00PM)	T.H.Veerabhadraiah Vs The Special Land Acquisition Officer KIADB	SLAO
31	LAC MIS 64/2020 (HEARING)	12-03-2021 (11.00 AM to 02.00PM)	Narasimhamurthy Urf Lakshminarasimhamurthy Vs The Special Land Acquisition Officer KIADB	SLAO
32	LAC MIS 65/2020 (HEARING)	12-03-2021 (11.00 AM to 02.00PM)	Rudrappa Vs The Special Land Acquisition Officer KIADB	SLAO
33	LAC MIS 66/2020 (HEARING)	12-03-2021 (11.00 AM to 02.00PM)	Siddaramaiah Vs The Special Land Acquisition Officer KIADB	SLAO
34	LAC MIS 67/2020 (HEARING)	12-03-2021 (11.00 AM to 02.00PM)	Lingappa Vs The Special Land Acquisition Officer KIADB	SLAO
35	LAC MIS 68/2020 (HEARING)	12-03-2021 (11.00 AM to 02.00PM)	Krishnaiah Vs The Special Land Acquisition Officer KIADB	SLAO
36	LAC MIS 69/2020 (HEARING)	12-03-2021 (11.00 AM to 02.00PM)	Shivamma Vs The Special Land Acquisition Officer KIADB	SLAO

**Pri.Civil Judge Sr. Divn. and CJM**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
37	LAC MIS 74/2020 (FIRST HEARING)	12-03-2021	Gowramma Vs The Special Land Acquisition Officer KIADB	SLAO
38	LAC MIS 75/2020 (FIRST HEARING)	12-03-2021	Channabasavaiah Vs The Special Land Acquisition Officer KIADB	SLAO
39	LAC MIS 77/2020 (FIRST HEARING)	12-03-2021	C.Nanjaiah Vs The Special Land Acquisition Officer KIADB	SLAO
40	LAC MIS 79/2020 (FIRST HEARING)	12-03-2021	Chandranna Vs The Special Land Acquisition Officer KIADB	SLAO
41	LAC MIS 80/2020 (FIRST HEARING)	12-03-2021	Rudraiah Vs The Special Land Acquisition Officer KIADB	SLAO
42	LAC MIS 81/2020 (FIRST HEARING)	12-03-2021	Siddaveeraiah Vs The Special Land Acquisition Officer KIADB	SLAO
43	LAC MIS 82/2020 (FIRST HEARING)	12-03-2021	Siddalingaiah Vs The Special Land Acquisition Officer KIADB	SLAO
44	LAC MIS 83/2020 (FIRST HEARING)	12-03-2021	Nanjaiah Vs The Special Land Acquisition Officer KIADB	SLAO
45	LAC MIS 84/2020 (FIRST HEARING)	12-03-2021	Chikappa Vs The Special Land Acquisition Officer KIADB	SLAO
46	LAC MIS 85/2020 (FIRST HEARING)	12-03-2021	Lingappa Vs The Special Land Acquisition Officer KIADB	SLAO
47	LAC MIS 86/2020 (FIRST HEARING)	12-03-2021	Ramalah Vs The Special Land Acquisition Officer KIADB	SLAO
48	LAC MIS 87/2020 (FIRST HEARING)	12-03-2021	Siddamma Vs The Special Land Acquisition Officer KIADB	SLAO

**Pr.Civil Judge Sr. Divn. and CJM**  
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**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
49	LAC MIS 88/2020 (FIRST HEARING)	12-03-2021	Balalah Vs The Special Land Acquisition Officer KIADB	SLAO
50	LAC MIS 89/2020 (FIRST HEARING)	12-03-2021	Thayamma Vs The Special Land Acquisition Officer KIADB	SLAO
51	LAC MIS 90/2020 (FIRST HEARING)	12-03-2021	Channegowda Vs The Special Land Acquisition Officer KIADB	SLAO
52	LAC MIS 91/2020 (FIRST HEARING)	12-03-2021	Shivanna Vs The Special Land Acquisition Officer KIADB	SLAO
53	LAC MIS 92/2020 (FIRST HEARING)	12-03-2021	Nanjappa Vs The Special Land Acquisition Officer KIADB	SLAO
54	LAC MIS 93/2020 (FIRST HEARING)	12-03-2021	Rudraiah Dead by Lrs Puttarudramma Vs The Special Land Acquisition Officer KIADB	SLAO
55	LAC MIS 61/2020 (HEARING)	12-03-2021	Siddalingaiah Vs The Special Land Acquisition Officer KIADB	SLAO
56	LAC MIS 70/2020 (HEARING)	12-03-2021	C.Nanjaiah Vs The Special Land Acquisition Officer KIADB	SLAO
57	LAC MIS 71/2020 (HEARING)	12-03-2021	Shivakumaraiah Vs The Special Land Acquisition Officer KIADB	SLAO
58	LAC MIS 72/2020 (HEARING)	12-03-2021	Shankarappa Vs The Special Land Acquisition Officer KIADB	SLAO
59	LAC MIS 73/2020 (HEARING)	12-03-2021	Shivakumaraiah Vs The Special Land Acquisition Officer KIADB	SLAO
60	LAC MIS 76/2020 (HEARING)	12-03-2021	Govindaiah Vs The Special Land Acquisition Officer KIADB	SLAO

**2024-2025 Budget for the year 2024**  
**for the year 2024**  
**for the year 2024**  
**for the year 2024**

No	Particulars	Budgeted	Actual	Variance
1	Total	1000000	1000000	0

**Pr.Civil Judge Sr. Divn. and CJM**  
**Sri.B.Dasaratha**  
**PRL. SENIOR CIVIL JUDGE AND CJM**  
**Cause List Date: 17-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	P.C.R. 15/2014 (HEARING)		T.R.H.Prakash Vs Dinesh Kumar	K.S.Shivakumar
2	P.C.R. 3/2016 (HEARING)		Pushpa.L.Nayaka Vs Ramachandraiah	H.V.Ranganatha Reddy
3	C.C. 243/2017 (HEARING)		Town Police Station Vs Amarendra	
4	C.C. 244/2017 (HEARING)		Town Police Station Vs Amarendra	
5	C.C. 245/2017 (HEARING)		Town Police Station Vs Amarendra	
6	C.C. 246/2017 (HEARING)		Town Police Station Vs Amarendra	
7	C.C. 247/2017 (HEARING)		Town Police Station Vs Amarendra	
8	C.C. 248/2017 (HEARING)		Town Police Station Vs Amarendra	
9	C.C. 263/2017 (HEARING)		Town Police Station Vs A5. Amarendra	
10	C.C. 264/2017 (HEARING)		Town Police Station Vs A3.Amarendra	
11	C.C. 265/2017 (HEARING)		Town Police Station Vs A5. Amarendra	
12	C.C. 38/2018 (Issue NBW)		Town Police Station Vs Syed Sharfuddin	
13	C.C. 52/2018 (Issue NBW)		Town Police Station Vs Ashoka alias Basya	A.P.P
<b>11.00 AM to 02.00PM</b>				
14	C.C. 198/2008 (ARGUMENTS)		Town P.S Vs B.S.Anandakumar	N. Basavaraj



**Pr.Civil Judge Sr. Divn. and CJM**  
**Sri.B.Dasaratha**  
**PRL. SENIOR CIVIL JUDGE AND CJM**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	C.C. 251/2018 (EVIDENCE)		Town Police Station Vs Achut Kumar gani Alias Vishwanatha Kollivada	Town PS
16	C.C. 252/2018 (EVIDENCE)		Town Police Station Vs Achut Kumar Ganialias Vishwantha Kollivada	Town PS
17	C.C. 249/2017 (HEARING)		Town Police Station Vs Amarendra	
18	C.C. 86/2020 (SUMMONS)		Town Police Station Vs Balaraju alias Baali	A.P.P.

**Cases listed below are adjourned due to Covid 19**

19	CrI.Misc. 1/2019 (STEPS)	<b>18-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Town Police Station Vs Manjunatha	Town PS
20	C.C. 27/2016 (Issue Proclamation)	<b>18-01-2021</b>	TOWN P.S. TUMKUR Vs Gowtham@Ramesha	A.P.P.
21	CrI.Misc. 33/2017 (HEARING)	<b>18-01-2021</b>	Town Police Station Vs Lakshmalah	
22	P.C.R. 19/2019 (HEARING)	<b>18-01-2021</b>	State Bank of India Vs Mini Philip	S.N.R



ಬಾಲನ್ಯಾಯ ಮಂಡಳಿ, ತುಮಕೂರು

ದಿನಾಂಕ: 17-12-2020ರಂದು ಬಾಲನ್ಯಾಯ ಮಂಡಳಿ ಮುಂದೆ ನಡೆಯುವ ಪ್ರಕರಣಗಳ ವಿವರ

ಫಾರ್ಡ್ ಡೈರಿ

ಕ್ರ.ಸಂ.	ಕೇಸ್ ನಂಬರ್	ಪೋಲೀಸ್ ಠಾಣೆ	ಹಂತ	ಮುಂದಿನ ದಿನಾಂಕ
1	CR-02/2020	Madhugiri	For F/R	
2	JC-08/2020	Women	S/S to CCL R/s	
3	JC-22/2020	NEPS	NBW to CCL-1	
4	JC-11/2020	Tumkur Town	S/S to CCL	
5	JC-26/2019	Huliyur durga	NBW to CCL-1 & 2	
6	JC-33/2020	Thilak park	Order on SIR	
7	JC-30/2020	NEPS	Order on SIR	
8	JC-31/2020	NEPS	Order on SIR	
9	JC-23/2018	Kyathasandra	Argument	
10	JC-18/2020	Kunigal	Bail	
11	JC-27/2019	Amruthuru	Body warrant	
12	JC-17/2020	Kunigal	Surety	
13	JC-32/2020	Sira	For Plea	
14	JC-24/2020	Jayanagara	Plea	
15	JC-16/2020	P.N Halli	Evidence	
16	JC-09/2020	Kunigal	Evidence	
17	JC-42/2019	Thavarekere	Evidence	
18	JC-23/2020	NEPS	Evidence	
19	JC-24/2018	Tumkur Town	Evidence	
20	JC-15/2019	Koratagere	Evidence	
21	JC-10/2019	Kyathasandra	Evidence	
22	JC-15/2020	Women	Evidence	
23	JC-41/2018	Honnaballi	S/S to PW-10-13 Evidence	
24	JC-16/2019	Tiptur Town	NBW TO CW-13,14 Evidence	

Further Dairy

  
Probationary Officer  
Juvenile Justice Board  
Tumkur

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**CAUSE LIST DATED 17.12.2020**  
**IN THE COURT OF I ADDL. SENIOR CIVIL JUDGE AND CJM, TUMAKURU.**  
**Morning Session**

SL. No.	Case No.	Stages	Plaintiff/ Petitioner Advocate	Defendant/ Respondent Advocate
1	CC.123/2020	Summons	APP	-
2	LAC.4/1997	Evidence	KHH	-
3	LAC.210/1997	Amendment		-
4	OS.220/2007	Hearing	CSV/KSJ	-
5	OS.22/2012	Objection		-
6	OS.164/2012	Hearing	SRR	-
7	OS.184/2012	Evidence	BGN	-
8	OS.224/2013	ADR	KSS	-
9	OS.342/2013	Hearing	VRV	-
10	OS.201/2014	Evidence	SRR	-
11	FDP.6/2014	Hearing	TRR	-
12	FDP.7/2014	Summons	MSN	-
13	OS.59/2015	Evidence	RN	-
14	EX.16/2015	Hearing	BS	-
15	MA.3/2016	Arguments	NB	-
16	EX.196/2018	ADR	THK	-
17	FDP.20/2018	Appearance of Party	NR	-
18	MVC.134/2019	Objection	NL	-
19	OS.158/2019	Enquiry	SS	-
20	EX.60/2019	ADR	KSJ	-

**Afternoon Session**

1	LAC.12/1992	Judgment		-
2	OS.2/2014	Orders		-
3	P.MIS.2/2017	Judgment	NKN	-
4	OS.134/2015	Evidence	HSBR	-
5	OS.162/2015	Evidence	PCS	-
6	OS.282/2019	ADR	SNN	-
7	OS.351/2019	Evidence	KSJ	-
8	EX.257/2019	Steps	NBK	-
9	EX.260/2019	ADR	NBK	-
10	EX.272/2019	ADR	SL	-
11	EX.278/2019	ADR	SL	-
12	G&SC.18/2019	ADR	HB	-
13	OS.488/2019	Objection	NB	-
14	MVC.1413/2019	ADR	CAS	-
15	P&SC.6/2020	Notice	SM	-
16	OS.446/2020	Summons	NMC	-
17	OS.450/2020	Summons	KSS	-

(ZAIBUNNISA)  
**I Addl. Senior Civil Judge and CJM, Tumakuru**

Pr.Civil Judge Sr. Divn. and CJM  
Smt. Zalunnisa  
I ADDL. SENIOR CIVIL JUDGE AND ADDL. CJM  
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<b>02.45 PM to 05.45PM</b>		
1	L.A.C. 12/1992 (JUDGMENTS)		Karim Basha Vs Lao	
2	O.S. 2/2014 (ORDERS) IA/1/2014		Namratha .A Vs Appaji	A.T.Veeranarayan
3	O.S. 134/2015 (DEFENCE EVIDENCE) IA/1/2015		T.Y.Uday Kumar Vs Kariyamma	H.S.Basamangi Rudraiah
4	O.S. 162/2015 (EVIDENCE) IA/1/2015		Siddagangamma Vs Doddegowda	P.C.Shivananjappa
5	P.MIS. 2/2017 (JUDGMENTS)		Hemanth Vs District Commissioner	N.K.Naveen Kumar
6	EX 257/2019 (STEPS)		Krishnappa Vs Special Land Acquisition Officer	N.B.K
7	O.S. 488/2019 (For Objections on IA) IA/1/2019		G.N.Nagaraj Vs T.Y.Udayakumar	N.B
8	P and SC 6/2020 (NOTICE) IA/1/2020		Rangaswamaiah Vs Thopaiah	S.M
9	O.S. 450/2020 (SUMMONS) IA/1/2020		Ramanna Vs Rajanna	K.S.Shivakumar
<b>FURTHER EVIDENCE FOR PLNTF</b>				
10	O.S. 351/2019 (EVIDENCE) IA/1/2019		R.G.Murthy alias Narasimhamurthy Vs Rangamma	K.S.Jagannath
<b>LOK ADALATH</b>				
11	O.S. 282/2019 (A.D.R.)		Mohan Shibha.T.B Vs Y.T.Basavaraj	S.N.Nagabhushan
12	EX 260/2019 (A.D.R.)		Kanchigaiah dead by Lrs 1. Kariyamma Vs Special Land Acquisition Officer	N.B.K
13	EX 272/2019 (A.D.R.)		G.C.Vijayakumar Vs Special Land Acquisition Officer	S.L
14	EX 278/2019 (A.D.R.)		Mudlaiah Vs Special Land Acquisition Officer	S.L
15	G and WC 18/2019 (A.D.R.)		Harish M.J. Vs Parvathi	Harish Babu

**Pr.Civil Judge Sr. Divn. and CJM**  
**Smt. Zalbunnisa**  
**1 ADDL. SENIOR CIVIL JUDGE AND ADDL. CJM**  
**Cause List Date: 17-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	M.V.C. 1413/2019 (A.D.R.)		Malleshalah Vs Eregowda.N	Chandrashekaraiah A S
<b>SUMMONS</b>				
17	O.S. 416/2020 (SUMMONS)		Gurusiddalah @ Gurusiddappa Vs Gangamma	N.M.Chandrashekara
<b>11.00 AM to 02.00PM</b>				
18	L.A.C. 4/1997 (EVIDENCE)		NK.Hanumanthalah Vs The Special Land Acquisition Officer	K.H.Harikumar
19	O.S. 220/2007 (HEARING)		K.C.Umapthaiah Vs NGopalachar	C.S.Vijayakumar K.S.Jaganath
20	O.S. 22/2012 (For Objections on IA)		Nagaraju T.R. Vs Siddamma	
21	O.S. 164/2012 (HEARING) IA/1/2012 IA/2/2012		Shivanna Vs Basavaraju	S.R.Ramakrishnaiah,
22	O.S. 184/2012 (EVIDENCE) IA/1/2012		Manjula @ Manjamma N. C Vs Chikkakamanna	B.G.N
23	O.S. 342/2013 (HEARING) IA/1/2013		M.R.Kumar Vs Rangaswamaiah	V.R.Venkateshappa
24	FDP 6/2014 (HEARING)		G.Shamala Vs G.Asha @ Gyundamma	T.R.Rajendraprasad
25	M.A. 3/2016 (ARGUMENTS)		Y.A. Idris Sab Vs Commissioner	N. Basavaraj
26	EX 196/2018 (A.D.R.)		Lakshmakka Vs C.Vijayaraaj	T.H.Kumar
27	FDP 20/2018 (APPEARANCE OF PARTY)		A.B.Pankaja Vs A.B.Dharanendraiah	N.R
28	M.V.C. 134/2019 (For Objections on IA)		Puttanna.H Vs S.Harish	Narayana L
29	O.S. 158/2019 (Enquiry on I A) IA/3/2019 IA/1/2019 IA/2/2019		A.B.Narayana Vs Shanthaveeraiah	S.S
<b>AMENDMENT</b>				

Pr.Civil Judge Sr. Divn. and CJM  
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I ADDL SENIOR CIVIL JUDGE AND ADDL. CJM  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	L.A.C. 210/1997 (SUMMONS)		D Govindaraju Vs SLAO	
<b>AWAIT COMMISSIONER WARRANT/REPORT</b>				
31	FDP 7/2014 (SUMMONS)		S.Chandrakala Vs Shivanma	M.S.Nagaraja
<b>CROSS EXAMINATION OF PW</b>				
32	O.S. 201/2014 (EVIDENCE) IA/1/2014 IA/2/2014		Anandkumar.T.K. Vs B.G.Mallesha	S.R.Ramakrishnaiah.
<b>ISSUE ATTACHMENT WARRANT OF MOVABLES/IMMOVEABLES</b>				
33	EX 16/2015 (HEARING)		Doddahonnaiah Vs The Special land Acquisition Officer	B.Shivakumar
<b>LOK ADALATH</b>				
34	O.S. 224/2013 (A.D.R.) IA/1/2013		B.R.Vedamurthy Vs Doddamani	K.S.Shivakumar
35	EX 60/2019 (A.D.R.)		S.Kumara Swamy Vs R.Chandrappa	K.S.J
<b>PLNTF EVIDENCE</b>				
36	O.S. 59/2015 (EVIDENCE) IA/1/2015		Narasiyappa Vs Shashikala	Ramakrishna.N
<b>Cases listed below are adjourned due to Covid 19</b>				
37	M.V.C. 772/2020 (FIRST HEARING)	12-01-2021	Venkataramaiah C.S. Vs Shivanna	Kariyanna GH
38	O.S. 72/2010 (Stayed)	12-01-2021	B. SAI BABU Vs M.N. CHANDRE GOWDA	E.HANUMANTHARAYAPPA
39	L.A.C. 14/2015 (SUMMONS)	12-01-2021	Ashwathaiah Vs The Special Land Acquisition Officer, NIMZ, KIADB, Tumkur	
40	O.S. 408/2016 (EVIDENCE) IA/1/2016	12-01-2021	Mangalamma Vs Rajachar	V.M.G
41	O.S. 410/2018 (NOTICE)	12-01-2021	Sushmita Vs A.Nagaraj	A.S
42	O.S. 500/2018 (APPEARANCE OF PARTY) IA/1/2018	12-01-2021	Rajanna Vs Kempahonnaiah	BGA

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
43	Misc 52/2018 (NOTICE) IA/1/2018	12-01-2021	Thimmarayappa Dead by LRs. 1. Mayanna Vs Special Land Acquisition Officer	DML
44	L.A.C. 17/2018 (EVIDENCE)	12-01-2021	B.R.Vedamurthy Vs Doddamani	K.S.S
45	Misc 11/2019 (EVIDENCE)	12-01-2021	T.H.Ramesh Vs Hanumataiah	N.K.N
46	FDP 23/2019 (STEPS)	12-01-2021	Bhomakka Vs Venkatesh	N.A.Chakrawarthy
47	O.S. 354/2019 (EVIDENCE) IA/1/2019	12-01-2021	M.Bhagyalakshmi Vs Eramma	S.M
48	EX 233/2019 (STEPS)	12-01-2021	T.N.Rangappa Vs Special Land Acquisition Officer	T.Rajanna
49	EX 242/2019 (A.D.R.)	12-01-2021	C.Venkateshaiah Vs Special Land Acquisition Officer	E.H
50	O.S. 460/2019 (HEARING) IA/1/2019 IA/2/2019	12-01-2021	Hanumanthalah Vs Sharadamma	Shivakumar K.S.
51	O.S. 517/2019 (EVIDENCE)	12-01-2021	Sarojamma Vs Superintendent Engineer	G.R.S
52	M.V.C. 1228/2019 (STEPS)	12-01-2021	Nagaraju Vs Devaraju	Chandrashekar M.S
53	M.V.C. 1320/2019 (For Objections on IA)	12-01-2021	Ramesh.S Vs Puttaraju.A.H	Kumaraswamy M N
54	M.V.C. 1371/2019 (APPEARANCE OF PARTY)	12-01-2021	Prasanna.H.N. @ Prasanna Kumar Vs M.R.Yogananda	Kariyanna GH
55	AIR.Mis.MVC 86/2019 (STEPS)	12-01-2021	Imran Khan Vs Asif Ulla Khan	a
56	M.V.C. 1418/2019 (For Objections on IA)	12-01-2021	Anjankumar.M.C Vs Vijaykumar.C.M	Venkatesha.G
57	AIR.Mis.MVC 112/2019 (NOTICE)	12-01-2021	Govindaraju Vs S.R.Govindaraju	a
58	AIR.Mis.MVC 113/2019 (NOTICE)	12-01-2021	Ramesh Vs K.Pannir Selva	a

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**I ADDL. SENIOR CIVIL JUDGE AND ADDL. CJM**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
59	EX 373/2019 (NOTICE)	12-01-2021	Canara Bank Vs Adi Murthy	M.A.A
<b>( O.S./0000387/2016)</b>				
60	M.V.C. 1546/2019 (STEPS)	12-01-2021	Rehamath Khan Vs Kavalakkat Metals	S.N.Shiva Kumaraswamy
61	AIR.Mis.MVC 31/2020 (APPEARANCE OF PARTY)	12-01-2021	Satheesh.G.D Vs Shameer Pameez	a
62	AIR.Mis.MVC 32/2020 (NOTICE)	12-01-2021	Raghavendra Char Vs Sanjay Rajavamshi Pandey	a
63	AIR.Mis.MVC 33/2020 (NOTICE)	12-01-2021	Yogish Vs Chikkadasappa	a
64	AIR.Mis.MVC 35/2020 (APPEARANCE OF PARTY)	12-01-2021	Shashikala Vs Eregowda.N	a
65	O.S. 95/2020 (SUMMONS)	12-01-2021	Akshay.R Vs Ramakrishnaiah.R	S.P
66	S.C. 6/2020 (SUMMONS)	12-01-2021	Canara Bank S.M.E Vs Aslam Pasha	M.A.A
67	O.S. 102/2020 (SUMMONS) IA/1/2020	12-01-2021	C.K.Nagaraja Vs Seethamma	G.N
68	O.S. 115/2020 (Notice on I A) IA/1/2020	12-01-2021	Chethana Vs Kumar	B.V.N
69	M.V.C. 251/2020 (NOTICE)	12-01-2021	Rudramma Vs The Chief Medical Officer	Anjalidevi R
70	M.V.C. 282/2020 (NOTICE)	12-01-2021	Hanumantharaju Vs Nataraju S.	Srinivasa Murthy N H
71	O.S. 162/2020 (SUMMONS) IA/1/2020	12-01-2021	Smt. Pavana Vs Smt. Lalitha	S.V.R.
72	AIR.Mis.MVC 54/2020 (SUMMONS)	12-01-2021	Vaheeda Thasleem Vs Afroj Pasha	a
73	M.V.C. 333/2020 (NOTICE)	12-01-2021	Supraja P. Vs A.Ananda	Mahesh T P
74	M.V.C. 365/2020 (NOTICE)	12-01-2021	Suresh K. Vs Jithendra L.	Doreswamy B S



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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
75	M.V.C. 387/2020 (NOTICE)	12-01-2021	Vedamurthy.C.K. Vs Raju Shrivaji Gayakawad	Narasimhamurthy
76	AIR.Mis.MVC 132/2020 (NOTICE)	12-01-2021	Vasudev Kampli Vs Mahesh T.S.	a
77	AIR.Mis.MVC 133/2020 (NOTICE)	12-01-2021	Arun Kumar Vs Sengottaiyan N.	a
78	AIR.Mis.MVC 134/2020 (NOTICE)	12-01-2021	Husman Ahamed Vs Abdul Reheman	a
79	AIR.Mis.MVC 154/2020 (NOTICE)	12-01-2021	Venkate gowda Vs Kiran Kumar	a
80	AIR.Mis.MVC 162/2020 (NOTICE)	12-01-2021	Suresh B.R. Vs Manjunatha K.H.	a
81	AIR.Mis.MVC 163/2020 (NOTICE)	12-01-2021	H.G.Keerthi Vs G.Manjunatha	a
82	FDP 26/2020 (STEPS)	12-01-2021	P.Siddananjamma Vs Rathnamma	H.S.S
<b>( O.S./0000180/1998)</b>				
83	AIR.Mis.MVC 186/2020 (NOTICE)	12-01-2021	Purushotham Vs Kemparaju T.	a
84	AIR.Mis.MVC 187/2020 (NOTICE)	12-01-2021	Lakshmi C.R. Vs Mohammad Haji Peer	a
85	M.V.C. 523/2020 (NOTICE)	12-01-2021	Vidyashree M.R. Vs Suman	Kumaraswamy C S
86	AIR.Mis.MVC 194/2020 (NOTICE)	12-01-2021	Chandan Gowda Vs Sayed Fakruddin	a
87	O.S. 286/2020 (SUMMONS) IA/1/2020	12-01-2021	K.G.Nagaraju Vs Annapurnamma	S.V.R
88	EX 115/2020 (NOTICE)	12-01-2021	Pankaja S.R. Vs The Managing Director., K.S.R.T.C.,	Nagaraj G
89	M.V.C. 716/2020 (NOTICE)	12-01-2021	Prathap B.N. Vs Rajendra Prasad	Kumaraswamy C S
90	O.S. 375/2020 (STEPS) IA/1/2020 IA/2/2020	12-01-2021	Ningamma Vs Kumaraswamy	P.V

**Selected Subjects - 2019-2020**  
**Exam Information**  
**1. Subject, Assessment Centre, Program Year, and 1000**  
**2. Exam Date/Time (11-12-2019)**

Q. No.	Subject	Exam/Assessment Date	Exam/Assessment Time	Assessment
01	2.0.001 The History of the World	11-12-2019	1. 10:00 AM 2. 11:00 AM 3. 12:00 PM 4. 1:00 PM	100%
02	2.0.002 The History of the World	11-12-2019	1. 10:00 AM 2. 11:00 AM 3. 12:00 PM	100%

Pr Civil Judge Sr. Divn. and CJM  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		11.00 AM to 02.00PM		
1	C C 123/2020 (SUMMONS)		New Extension Police Station Vs Khatoon	NEPS

## CAUSE LIST DATED 17-12-2020

IN THE COURT OF THE III ADDL. SENIOR CIVIL JUDGE AND JMFC., TUMAKURU				
MORNING SESSION				
Sl.No.	Case No.	Stages	Plaintiff/ Petitioner Advocate	Defendant/ Respondent Advocate
1	OS.75/2013	Arguments	KSJ	KNB/GHS
2	OS.83/2013	Evidence		KSJ/HSG
3	OS.131/2013	Evidence	SRR	RH/GSP/SMK
4	OS.210/2014	Evidence	KPM	KS/LN
5	OS.219/2014	Evidence	MSH	BKPS/RB/CH
6	OS.320/2014	Steps	KCR	NB/HVM/KMJ
7	OS.14/2015	A.D.R	AN	BSS
8	OS.85/2015	Steps	ACM	YRV
9	LAC.71/2015	Arguments	MCP/SK/MHK	KSH/ANG
10	OS.262/2015	Orders	SN	RHR/TBS
11	OS.290/2015	Hearing	MA	KJ/JMM/TM/HVR
12	OS.363/2015	Hearing	DG	CNH/CSK
13	OS.397/2015	Evidence	LNT	HPN/MAA/HMM/TSP
14	OS.45/2016	Evidence	NAC	SB
15	OS.132/2016	SUMM	KNR	TRR
16	OS.419/2016	Evidence	SRR	
17	OS.443/2016	Evidence	KB	
18	OS.90/2017	Amendment	LNM	HVM
19	OS.139/2017	Evidence	EH	SR
20	OS.178/2017	Obj. On IA	PS	SNR
AFTERNOON SESSION				
1	MA.27/2017	Arguments	KCR	
2	OS.407/2017	Obj. On IA	OT	DV/RVD/BR
3	OS.6/2018	Hearing	CR	GHR/BSY
4	OS.48/2018	Hearing	YSR	RNRG
5	OS.145/2018	Hearing	GHR	CR/BSY
6	OS.306/2018	Evidence	HCK	VRV/HR/MS/LS/BKN
7	OS.11/2019	A.D.R	GN	HNM/HMP
8	OS.34/2019	Hearing	ED	
9	MVC.138/2019	Evidence	PB	GSH/KMC
10	Misc.13/2019	Orders	CNH	TRY
11	P & SC.5/2019	Evidence	NB	DGP/MN
12	FDP.33/219	Obj. On IA	TNN	
13	RA.135/2019	Arguments	THK	RNRG
14	FDP.37/2019	Hearing	CBP	
15	FDP.43/2019	Summons	VRV	RE/GM
16	OS.556/2019	A.D.R	SB	RNR
17	RA.158/2019	Steps	MSH	
18	OS.62/2020	Obj. On IA	BCSK	
19	Air.Mis.MVC.1/2020	Notice		
20	Air.Mis.MVC.7/2020	Notice		

(K.S.ROTTER)

III Addl. Senior Civil Judge & JMFC  
Tumakuru

**Pri.Civil Judge Sr. Divn. and CJM  
Sri.Kuruvatteppa Somanna Rotter  
III ADDL SENIOR CIVIL JUDGE AND JMFC  
Cause List Date: 17-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	M.A. 27/2017 (ARGUMENTS) IA/1/2017		Byalalah Vs The Executive Officer	K.C Rajanna
2	O.S. 407/2017 (For Objections on IA) IA/1/2017 IA/2/2017		M.S.Shivashankar Vs T.K.Shivaramu	Obalalah.T DV/RVD/BR
3	O.S. 6/2018 (HEARING) IA/1/2018		Mrs. Lalithamma Vs Mrs. Nagarathamma	C.R GHR/ BSY
4	O.S. 48/2018 (HEARING) IA/1/2018		B.N.Yashodamma Vs Smt. Gangamma	Y.S.R RNRG
5	O.S. 145/2018 (HEARING)		Smt. Rathamma Vs Smt.Lalithamma	GHR CR/BSY
6	O.S. 306/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Smt. Shankamma N. Vs Smt. Shobha	H.C. Kumaraswamy VRV/HR/MS/LS/BKN
7	O.S. 11/2019 (A.D.R.) IA/1/2019		Shivachandan Vs Chandraiah	G.N HNM/HMP
8	O.S. 34/2019 (HEARING)		Nagaraju.P Vs Pali Rangaiah	E.D
9	M.V.C. 138/2019 (EVIDENCE)		Jagadeesh.S.S Vs Ashok.S.S	Prashanth Babu GSH/KMC
10	Misc 13/2019 (ORDERS)		Nagesh Vs Bharathamma	C.N.H TRY
11	P and SC 5/2019 (EVIDENCE)		Parvathamma Vs Chief Secretary	N.B DGP/MN
12	FDP 33/2019 (For Objections on IA) IA/1/2019		Rudramma Vs Nataraju	TNN
13	R.A. 135/2019 (ARGUMENTS)		T.L.Krishnappa Vs Jayanthilal	THK RNRG
14	FDP 37/2019 (HEARING)		Gowramma Vs Palakshaiah	C.B.P

**( O.S./0000428/2018)**

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III ADDL SENIOR CIVIL JUDGE AND JMFC  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	FDP 43/2019 (SUMMONS)		K.C.Jayalakshmi Vs Gangamma	V.R.V RE/GM
16	O.S. 556/2019 (A.D.R.)		M.N.Harishkumar Vs R.Nagaraju	S.B RNR
17	R.A. 158/2019 (STEPS)		T.V.Lakshamma Vs Jayamma	M.S.H
18	AIR.Mis.MVC 1/2020 (NOTICE)		S.K.Bhumika Vs Amjadkhan	a
19	AIR.Mis.MVC 7/2020 (NOTICE)		Basavaraju.T.J Vs Harsha.K.J	a
20	O.S. 62/2020 (For Objections on IA) IA/1/2020 IA/2/2020		Adaveshaiah H.S Vs H.S.Shivakumar	B.C.S.K
<b>11.00 AM to 02.00PM</b>				
21	O.S. 75/2013 (ARGUMENTS) IA/1/2013		Mohan Kumar Vs Gangamma	K.S.Jagannatha KNB/GHS
22	O.S. 83/2013 (EVIDENCE) IA/1/2013 IA/2/2013		T.C.Bhemaiah Vs T.C.Hanumantharayappa	Late Chikkahanumalah KSJ/HSG
23	O.S. 131/2013 (EVIDENCE)		Zaheer Baig Vs Sarfunnisa	S.R.Ramakrishnaiah RH/GSP/SMK
24	O.S. 219/2014 (EVIDENCE) IA/1/2014		Kamma Vs Shamaiah	M.S.Harish BKPS/RB/CH
25	O.S. 320/2014 (STEPS) IA/1/2014		Rangaiah Vs Jayanna	K.C.Rajanna NB/HVM/KMJ
26	O.S. 14/2015 (A.D.R.)		Nanjappa Vs Sarojamma	AN BSS
27	O.S. 85/2015 (STEPS) IA/1/2015		S.Latha Vs Garudamma @ Neelamma	A.C.Mamatha YRV
28	L.A.C. 71/2015 (ARGUMENTS)		Rudraiah Vs Siddaramaiah	MCP/SK/MHK K.S.H/ANG

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**III ADDL SENIOR CIVIL JUDGE AND JMFC**  
**Cause List Date: 17-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 262/2015 (ORDERS) IA/1/2015		Jayamma Vs N.S.Rangaswamy @ Seetharamu	S.Natesh RHR/TBS
30	O.S. 290/2015 (HEARING) IA/1/2015 IA/2/2015		Syed Farooq Vs D.Chandraseela	Mohamed Ahmed KJ/JMM/TM/HVR
31	O.S. 363/2015 (HEARING) IA/1/2015		Lakshamma Vs Srinivasa	D.Gundanna CNH/CSK
32	O.S. 397/2015 (EVIDENCE) IA/1/2015		Narasimhaiah Vs Gangaiah	LNT HPN/MAA/ HMM/TSP
33	O.S. 45/2016 (EVIDENCE) IA/1/2016		Darvalingaiah@Shivakumar Vs Vijayalakshmi	N.A Chakravarthi SB
34	O.S. 419/2016 (EVIDENCE) IA/1/2016		Rahamathunnisa Vs Sulthan Mohiddin aliya Noorullakhan	S.R.Ramakrishnaiah
35	O.S. 443/2016 (EVIDENCE) IA/1/2016		T.M.Nagaraju Vs Puttathayamma	K.Borappa
36	O.S. 90/2017 (SUMMONS)		Rudramani.H.B Vs Gangambike	L.Naasimhamurthy HVM
37	O.S. 139/2017 (EVIDENCE) IA/1/2017		Kamamma Vs Kambadarangaiah	E.Hanumathayappa SR
38	O.S. 178/2017 (For Objections on IA) IA/1/2017		Muniyappa Vs Huchamma	P.Shivananjappa SNR
<b>AMENDMENT</b>				
39	O.S. 132/2016 (SUMMONS) IA/1/2016		K.Siddalingaiah Vs K.Lakshmiddevamma	K.Naghabhushana Reddy TRR
<b>CROSS EXAMINATION OF DW</b>				
40	O.S. 210/2014 (EVIDENCE) IA/1/2014		M.Thanuja Latha Vs M.Mallikarjunaiah	K.P.Manjuprakash KS/LN
<b>Cases listed below are adjourned due to Covid 19</b>				
41	O.S. 85/2012 (EVIDENCE) IA/1/2012 IA/2/2012	27-01-2021	Krishnappa Vs Hanumanthaiah	B.S.Yogesh HB/TRY

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
42	L.A.C. 3/2019 (EVIDENCE)	27-01-2021	Assistant Commissioner Vs Doreswamy	AGP BGN
43	EX 199/2019 (STEPS)	27-01-2021	Nandigaiah dead by Lrs a. Kanthalah Vs The Special Land Acquisition Officer	S.N.S
44	EX 204/2019 (STEPS)	27-01-2021	Devamma Vs Lakshminarasamma	Ramakrishnaiah
45	EX 329/2019 (STEPS)	27-01-2021	S.V.Papanna Vs Lakshamma	Y.R.V BRD
<b>( O.S./0000163/2017)</b>				
46	Misc 2/2020 (NOTICE)	27-01-2021	Siddagangamma Vs Hanumakka	B.G.S
47	AIR.Mis.MVC 8/2020 (NOTICE)	27-01-2021	Prasanth.C Vs Sumitha.M	a
48	M.V.C. 52/2020 (SUMMONS)	27-01-2021	Jeevaram Vs Puneeth.L	Mohamed Afroze Ahamed
49	O.S. 47/2020 (SUMMONS) IA/1/2020	27-01-2021	Avinash Vs Kamamma	G.B
50	O.S. 250/2020 (STEPS) IA/1/2020	27-01-2021	Premakumari Vs Ramachandrappa @ Ramachandraiah	M.M
51	FDP 29/2020 (NOTICE)	27-01-2021	Susheelamma Vs Veeranna	C.N.H
52	O.S. 324/2020 (For Objections on IA) IA/1/2020	27-01-2021	Ramakka Vs K.M.Yogish	A.C.R
53	O.S. 458/2020 (SUMMONS) IA/1/2020 IA/2/2020	27-01-2021	Mangamma Vs Jayaprakash	V.R.Venkateshappa
54	M.A. 26/2020 (NOTICE) IA/1/2020	27-01-2021	Renukalah Vs Kusuma	G.Nagaraju